

Regarding problems faced by aspiring entrepreneurs in accessing loan under PM Mudra Yojana

SHRI ARUN NEHRU (PERAMBALUR): Hon. Chairperson, Sir, thank you for giving me the opportunity to speak.

Sir, I rise to draw the attention of the House to the challenges and issues faced by youngsters and upcoming entrepreneurs in accessing the facility, the loans, under the Prime Minister Mudra Yojana. It is a good scheme. The intention is right to help the upcoming entrepreneurs to have an anchor in life. So, it is a very good scheme. But the point which I want to say is this. The State of Tamil Nadu has the highest number of SMEs in the country. Wherever I go in the constituency, there are a number of loan applications.

The State of Tamil Nadu has already submitted the largest number of loan applications. It has also the highest amount of rejection rates. There are student loans; there are agri loans; there are loans taken by the parents for buying two-wheelers; there are small loans which are taken to get them to schools, to get them to work, and to enable them to take one single step in life. One of the reasons that has been quoted for rejection of loans is that there might be one or two payments which are missed. What happens is that it comes and reflects back into the CIBIL system. The Banks are obviously mandated by the RBI to look into the different issues. But I also ask the hon. Finance Minister to give a breakdown on the applications which have been received; applications which have been approved; applications which have been rejected; and applications which have been put on hold due to various issues across the different States of the country, so that we can understand the different issues.

The last point I want to emphasise is this. There are four main challenges. The applications are being approved but the funds are being allocated at a different time.

So, the time from application to approval needs to be looked into.

HON. CHAIRPERSON: You can ask your district magistrate. He can constitute a Committee under SDM, a special task force. They will look into it and expedite all the things. I think this should be done.

SHRI ARUN NEHRU: Sir, I have my last point. We have discussed this in the Finance Committee and also in the DISHA committee meeting. We have emphasised that bank approvals should happen according to the scheme. But I would request the Finance Minister to please look into the issue.